

Government of Jammu & Kashmir  
Housing & Urban Development Department  
Civil Secretariat, Srinagar/Jammu

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Notification

Jammu, the 18<sup>th</sup> October, 2022

S.O. 514 .In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Shri Bilal Ahmad Rather S/o Gh. Qadir Rather Member Ward No. 08, Municipal Council, Pulwama, for being declared as President of the Municipal Council, Pulwama, for the remainder period.

**By order of the Government of Jammu and Kashmir.**

Sd/-

**(Dheeraj Gupta) IAS**

Principal Secretary to the Government  
Housing and Urban Development Department

HUD-LSG0ULBK/88/2022-01 (C. No.7033772)

Dated. 12.10.2022

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Chief Electoral Officer, J&K.
4. Divisional Commissioner, Kashmir.
5. Secretary to the Government, General Administration Department.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Deputy Commissioner, Pulwama.
8. Director, Urban Local Bodies, Kashmir.
9. Special Secretary to Chief Secretary, J&K.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Shri Bilal Ahmad Rather S/o Gh. Qadir Rather, Member, Ward No. 08, Municipal Council, Pulwama.
12. Executive Officer, Municipal Council, Pulwama.
13. I/c Website, Housing & Urban Dev. Department.
14. Master file/stock file.

(Thannaji Bhat)

Under Secretary to the Government

12/10

12.10.2022